Annexure-3

Name of the Corporate Debtor :Eclat Industries Ltd; Date of commencement of CIRP : 21-09-2022; List of Creditors as on: 01-02-2023

List of Secured Financial creditors (other than FC belonging to any class of creditors)(Amount in ₹)

		Details of claim received			Details of claim	Amount of	mutual I	Amount of claim	Amount of	Remarks,if				
SI. No.	Name of Creditors	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security Interest	Amount covered by guarantee	Whether related Party?	% of voting share in CoC	contingent claim	dues,that	e admitted	claim under verification	any
1	International Asset Reconstruction Company Private Limited	30-09-2022	2,79,30,92,709	2,79,30,92,709	secured	-	2,79,30,92,709	No	100.00	N/A	N/A	0	-	NIL
	Total		2,79,30,92,709	2,79,30,92,709		-							-	

Annexure-7

Name of the Corporate Debtor :Eclat Industries Ltd ; Date of commencement of CIRP : 21-09-2022 ; List of Creditors as on : 01-02-2023

List of Operational Creditors (Government Dues) (Amount in ₹)

	Details o	f Claimant	Details of cl	aim received	De	etails of claim	admitted			Amount			
SI. No.	Department	Government	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether Related Party?	% of voting share in CoC,if appliable	t claim	of any mutual dues,that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks,if any
1	Deputy/Assistant	Central GST & CX, Patna Central Division	30-09-2022	7,500	7,500	unsecured	No	NA	0	0	-	-	-
2	Employee Provident Fund Organisation	Regional Office Patna	23.01.2023	1,12,69,228	1,12,69,228	unsecured	No	NA	0	0	-	-	-
	Total		•	1,12,76,728	1,12,76,728								

	Security details of Financial creditor (IARC)
Class of Assets	Details
Movable assets	All present and future goods, book debts and all other movable assets of the company including documents of title to the goods, outstanding monies, receivables, bills, invoices, documents, contracts, insurance policies, guarantees, engagements, securities, investments and rights and the machinery, both present and future belonging to or in the possession or under the control of the company wherever lying, stored and kept and whether in the possession of the company or of IARC or of any third party whether in India or elsewhere throughout the world.
	All rights, title, interest, benefits, claims and demands whatsoever in respect of all monies including insurance proceeds payable under Insurance contracts and investments lying to the credit of their TRA account
	All assets being acquired through the Restructuring Package as well as charge over all present and future movable assets of the company at its Registered Work Office at Patna
	All the current assets of the company including inventory as well as stocks of the company wherever lying, stored and kept and whether in possession of the company or of the trustee or of any third party wherever in India or elsewhere in the world.
	Intellectual property right of the company. Both present and future.
Immovable Assets of the Corporate Debtor	All those pieces and parcel of Leasehold land being Industrial Plot No. C-30 and C-31 Survey Plot Nos.5494, 5496, 5497, 5507 and 5509, Khata Nos. 2026,2026,2026,388 and 401 at measuring 0.704 acre (or 30,704 sq. ft) situated at Industrial Area, PatliPutra, Mouza Digha, P.S Phulwari Sariff, Distt Patna, State - Bihar
Additional property belonging to Mrs Chanda Choubey	Mrs Chanda Choubey to mortage her residential property situated at 119, Gandhinagar, West Boring Canal Road, Patna-800001